

**The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawaz Khan):** (a) No, Sir.

(b) Does not arise.

#### **Pashabhai Implement**

**\*1097. Shri Gadlingana Gowd:** Will the Minister of Food and Agriculture be pleased to refer to the reply given to Starred Question No. 1044 on the 10th December, 1954 and state:

(a) the names of implements supplied by Messrs. Pashabhai Patel & Co. Ltd. Bombay which have been reconditioned; and

(b) the expenditure incurred on their reconditioning?

**The Minister of Agriculture (Dr. P. S. Deshmukh):** (a). Mouldboard Ploughs, Disc Harrows, Panbreakers, and Disc Ploughs.

(b) Rs. 83,706.

#### **Industrial Disputes (Appellate Tribunal) Act, 1950**

**\*1101. Shri Mohiuddin:** Will the Minister of Labour be pleased to state:

(a) the number of cases pending as on the 1st July, 1955 under Sections 22 and 23 of the Industrial Disputes (Appellate Tribunal) Act;

(b) the period for which the cases have been pending;

(c) the number of cases transferred to single member Bench for disposal since the issue of the Ordinance; and

(d) the number of cases disposed of by the single member Bench?

**The Deputy Minister of Labour (Shri Abid Ali):** (a) to (d). Information is being collected and will be placed on the Table of the House in due course.

#### **Meteorological Instruments**

**\*1107. Shri S. C. Samanta:** Will the Minister of Communications be pleased to state:

(a) whether any of the departmental officers sent abroad under the Point Four Programme and the Commonwealth Technical Co-operation Scheme, has received advanced training in the manufacture of necessary meteorological and seismological instruments; and

(b) if so, their number and whether they are working in the workshops?

**The Deputy Minister of Communications (Shri Raj Bahadur):** (a) and (b). The Professional Assistant in charge of the workshop at New Delhi was sent to the United States of America under the Point Four Programme for training in repair and maintenance of meteorological instruments. He had, however, no training in the manufacture of instruments. On return from the U.S.A., he has rejoined his old post in the workshop at New Delhi.

#### **Mahendra Ghat Station**

**\*1109. Pandit D. N. Tiwary:** Will the Minister of Railways be pleased to state whether it is a fact that there is great congestion at Mahendra Ghat Railway Station on the North-Eastern Railway due to shortage of space; and

(b) if so, the action proposed to be taken in the matter?

**The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawaz Khan):** Yes, Sir.

(b) There has been considerable relief since Paddle Steamer Shalimer has been anchored at this Ghat as a floating station from 20-6-55. Steps are, however being taken to acquire more land to ease the situation further.

#### **Insurance of Air Passengers**

**\*1110. Shri Heda:** Will the Minister of Communications be pleased to refer to the reply given to Starred Question No. 768 on the 10th September, 1954 and state:

(a) whether any decision has since been taken to include Air insurance in the passenger fare;

(b) if so, what would be the quantum of insurance; and

(c) if the reply to part (a) above be in the negative, the reasons for the delay?

**The Deputy Minister of Communications (Shri Raj Bahadur):** (a) to (c). The question of compulsory insurance of passengers travelling by air by collecting a surcharge in the air fare is still under examination by Government. The alternative of extending the provisions of the Indian Carriage by Air Act, 1934, to internal air Carriage is also under consideration.